



सत्यमेव जयते

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अमृत महोत्सव



Fair Competition
For Greater Good

भारतीय प्रतिस्पर्धा आयोग

COMPETITION COMMISSION OF INDIA

9th Floor, Office Block – 1,
Kidwai Nagar (East), New Delhi – 110023,
Ph. : +91-11-24664100, Fax : +91-11-20815022

F. No. A-12011/02/2020-HR

Dated: 1st November, 2022

OFFICE MEMORANDUM

Sub: Filling up of posts in the Competition Commission of India on deputation basis.

The Competition Commission of India invites applications for filling up of various posts as mentioned below on deputation on foreign service terms basis. The details of the posts along with eligibility criteria, educational qualification/experience etc. required for each category of the post are given in the enclosed **Annexures I & II.**

S.N	Name of posts	No. of posts @	Pay Level (7 th CPC)
A	Professional Staff:		
1	Director (Law)	01	Level 13A (Rs.131100-216600)
2	Jt. Director (Eco.)/(Law)	02	Level 13 (Rs.123100-215900)
3	Dy. Dir. (Law)/(Eco)/(FA)	22	Level 12 (Rs.78800-209200)
B	Support Staff:		
1	Dy. Director (IT)	01	Level 12 (Rs.78800-209200)
2	Asstt. Dir. (IT)/(F&A)	02	Level 11 (Rs.67700-208700)
3.	Office Manager (CS)	03	Level 10 (Rs.56100-177500)
4	Private Secretary	03	Level 7 (Rs.44900-142400)

@ The vacancies are liable to change without notice.

2. Applicants must be employees of Central or State Governments, Governments Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.

3. The appointment will be made on deputation on foreign service terms basis for a period of two years and will be governed by the instructions issued by DOPT vide OM No.6/8/2009-Estt.(Pay II) dated 17.06.2010, as amended from time to time, as well as by GoI Notification No. GSR 670 (E) dated 14.09.2009, as amended from time to time, regarding conditions of service of Officers and other employees of CCI. The maximum age limit for appointment on deputation basis shall be not exceeding 56 years as on the closing date of receipt of applications by CCI. The Commission reserves the right not to fill up any or all the above vacancies.

4. Apart from basic pay, the posts carry DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. The fixation of pay/deputation (duty) allowance shall be governed by instructions issued by DOP&T from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Govt. accommodation from General Pool.

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5. The application in the prescribed pro-forma (**Annexure-III**), together with all necessary documents i.e. cadre clearance, vigilance clearance, copies of APARs etc. and 'Certificate from the Employer' may be sent to the undersigned, through proper channel, latest by **16th December, 2022**.

6. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and 'Certificate of Employer' will be rejected.

7. The applicants must ensure that their application should reach CCI through proper channel by the last date prescribed for receipt of applications. However, they may also send an **advance copy** of the application to CCI well before the last date prescribed and ensure forwarding of their application through proper channel promptly.

8. This may kindly be given wide publicity.


(Pushpa Rawat)
Deputy Director (HR)

Encl: As above

To

1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi-110001.
2. The Director (CS), Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 with the request to get this O.M. placed on the DOPT website.
3. All the Ministries/Departments/Organizations of the Government of India/ Universities/ Research Institutions / High Courts / Supreme Court / Autonomous/ Statutory Bodies, etc. as per list.

Qualification for Deputation – Professional Staff

Sl. No	Name of Post & Stream, Pay scale/Pay level	Qualification Requirements	No. of Posts
1	<p>Director (Law)</p> <p>Level 13 A (i.e. Rs.131100-216600)</p> <p>[Pre-revised scale: PB4+ GP Rs.8900]</p>	<p>Essential:</p> <p>Officers of the All India Services /Central Civil Services Group 'A' or Indian Law Service or Indian Company Law Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions having Bachelor's Degree in Law from a recognised university and working in analogous post or grade or four years' experience in the grade pay of Rs.8700 or ten years in the grade pay of Rs.7600 or equivalent.</p> <p>Desirable: Experience in Competition Law.</p>	01
2	<p>Joint Director (Economics)</p> <p>Level 13 (i.e. Rs.123100-215900)</p> <p>[Pre-revised scale: PB4+ GP Rs.8700]</p>	<p>Essential:</p> <p>Officers of the All India Services or Central Civil Services Group 'A' or Indian Economic Service/ Indian Statistical Service/ Autonomous Organisations or Regulatory Authorities/ Universities/ Academic/ Research Institutions etc. with Master's Degree in Economics/ Statistics and working in analogous posts/grade or six years in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent.</p> <p>Desirable: Experience in Competition Economics.</p>	01
3	<p>Joint Director (Law)</p> <p>Level 13 (i.e. Rs.123100-215900)</p> <p>[Pre-revised scale: PB4+ GP Rs.8700]</p>	<p>Essential:</p> <p>Officers of the All India Services/Central Civil Services Group 'A'/ Indian Law Service/ Indian Company Law Service/ Autonomous (Central/State Government) Organisations/ Regulatory Authorities/Universities/ Academic / Research/ Judicial Institutions etc. having Degree in Law from a recognised university and working in analogous post or grade or six years in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent.</p> <p>Desirable: Experience in Competition Law.</p>	01
4	<p>Deputy Director (Economics)</p> <p>Level 12 (i.e. Rs.78800-209200)</p> <p>[Pre-revised scale: PB 3+ GP Rs.7600]</p>	<p>Essential:</p> <p>Officers from the All India Services / Central Civil Services Group 'A'/ Indian Economics Service/ Indian Statistical Service/ Autonomous Organisations/ Regulatory Authorities/ Universities/ Academic/ Research Institutions etc. with a Master's Degree in Economics/Statistics and working in analogous post / grade or five years service in the grade pay of Rs.6600 or equivalent.</p> <p>Desirable: Experience in Competition Law.</p>	11

5	Deputy Director (Law) Level 12 (i.e. Rs.78800- 209200) [Pre-revised scale: PB 3+ GP Rs.7600]	Essential: Officers from the All India Services / Central Civil Services Group 'A'/ Indian Law Service/ Indian Company Law Service /Autonomous Organisations/ Regulatory Authorities/ Universities/ Academic/ Research/ Judicial Institutions etc. having Bachelor's Degree in Law from a recognised university and working in analogous post/grade or five years' service in the Grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Law.	06
6	Deputy Director (FA) Level 12 (i.e. Rs.78800- 209200) [Pre-revised scale: PB 3+ GP Rs.7600]	Essential: Officers from the All India Services/ Central Civil Services Group 'A'/ Autonomous Organisations/ Regulatory Authorities/ Universities/ Academic / Research Institutions etc. with a Master's Degree in Commerce/ Master's Degree in Business Administration with Finance & Accounts / Chartered Accountant/ Company Secretary/ Cost and Works Accountant and working in analogous post/grade or five years' service in the grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Law.	05

Qualification for Deputation -Support Staff

Sl. No	Name of Post & Stream, Pay scale/Pay level	Qualification Requirements	No. of Posts
1	Deputy Director (Information Technology) Level 12 (i.e. Rs.78800-209200) [Pre-revised scale: PB 3+ GP Rs.7600]	Essential: An Information Technology Professional working in National Informatics Centre or any other Government Organization with Bachelor's Degree in Computer Science or Computer Applications or equivalent or Master's Degree in Computer Science or Computer Applications or equivalent with five years' experience in the grade pay of Rs.6600 or equivalent.	01
2	Assistant Director (Information Technology) Level 11 (i.e. Rs.67700-208700) [Pre-revised scale: PB3+ GP Rs.6600]	Essential: An Information Technology Professional working in analogous post/grade or five years experience in the grade pay of Rs.5400 or six years in the grade pay of Rs.4800 or seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent, and possessing the qualification of Bachelor's Degree in Computer Science or Computer Applications or equivalent or Master's Degree in Computer Science or Computer Applications or equivalent.	01
3	Assistant Director (Finance & Accounts) Level 11 (i.e. Rs.67700-208700) [Pre-revised scale: PB-3+ GP Rs.6600]	Essential: Officers having Bachelor's Degree in any discipline from a recognised university and working in analogous post / grade or five years' experience in the grade pay of Rs.5400 or six years in the grade pay of Rs.4800 or seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent in the relevant field (Budget Finance and Accounts).	01
4	Office Manager (Corporate Services) Level 10 (i.e. Rs.56100-177500) [Pre-revised scale: PB3+ GP Rs.5400]	Essential : Officers having Bachelor's Degree or equivalent in any discipline from a recognised university and working in analogous post / grade or two years' experience in the grade pay of Rs.4800 or three years in the grade pay of Rs.4600 or eight years in the grade pay of Rs.4200 or equivalent in the relevant field (Establishment/ Personal Management/ Secretarial Practices/Administration). Desirable: Higher qualification and experience will be given preference.	03
5	Private Secretary Level 7 (i.e. Rs.44900-142400) [Pre-revised scale: PB2 + GP Rs.4600]	Essential: Officers holding the post of Stenographer under the Central Government or State Government or Public Sector Undertaking or Autonomous Organisation or Regulatory Body and: (i) holding analogous posts on regular basis in the parent cadre or department; or (ii) Stenographers Grade-I in the Pay Band 2 (Rs.9300-34800) with grade Pay of Rs.4200 with five years regular service in the grade.	03

